GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1215 ANSWERED ON:13.08.2013 ALLOCATION AND OFFTAKE UNDER PDS Acharia Shri Basudeb;Baske Shri Pulin Bihar;Chowdhury Shri Bansagopal;Roy Shri Mahendra Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the offtake and distribution of foodgrains under the Public Distribution System/Antyodaya Anna Yojana in some States have been low thereby depriving the poor of their legitimate rights;

(b) if so, the details thereof indicating the allocation, offtake and distribution of these items during each of the last three years and the current year, State/UT-wise; and

(c) the steps taken by the Government to urge/direct the States to lift their full quota for distribution to the intended beneficiaries as per their entitlement?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The offtake against the BPL and AAY allocation was between 97% to 100% during the last three years and in the case of APL, the offtake was 88% to 92%. The State-wise details of AAY, BPL and APL allocation and offtake during the last three years and current year are at Annex-I to V.

(c): In order to improve the lifting, the Government has been persuading States/UTs to lift their entire quota through periodical meetings and communications at various levels with them.